

in the construction of fishing harbour at Paradip in Orissa;

(b) if so, the reasons therefor; and

(c) the likely date for completion of the construction of this harbour and the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). No, Sir. There is no delay so far in the construction of the fishing harbour at Pradeep.

(c) The fishing harbour project is likely to be completed by February, 1994. The progress of the fishing harbour is being monitored by a Central Monitoring Committee.

55 *Milk and Milk Products*
Demand and Supply of Milk in Delhi

5871. SHRI K. THULASIAH VANDAYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the total daily demand and supply of milk in Delhi; and

(b) the total capacity of milk dairies in Delhi and the quantity of milk procured from neighbouring States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) The total estimated daily demand for milk in Delhi is 20-25 lakh litres and the total average supply through Mother Dairy and Delhi Milk Scheme (DMS) is about 10.5 lakh litres per day.

(b) The combined installed capacity of Mother Dairy and Delhi Milk Scheme is 11.5 lakh litres per day. The average daily procurement by these two dairies from the neighbouring States and Delhi Cooperative Societies is about 3.00 lakh kgs.

[Translation]

286

Agreement between India and Uzbekistan Republic of USSR

5872. SHRI SIMON MARANDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether two agreements were reached between India and Uzbekistan Republic of USSR recently; and

(b) if so, the main features thereof and the period of validity of these agreements?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes Sir.

(b) The Agreement on economic cooperation provides for appropriate measures by both sides to facilitate and develop on a stable and lasting basis inter-change in the economic, commercial, scientific-technological and other spheres.

The agreement on cultural cooperation provides for maintenance and strengthening of mutual cooperation in the fields of culture arts, education, science, tourism, sports and mass media.

Both the Agreements are valid for five years and would stand extended for further periods of five years if neither side notifies the other of its decision to terminate them 6 months before the expiry date.

[English]

286

Tubewells in Uttar Pradesh

5873. SHRI RAJNATH SONKAR SHASTRI:

SHRI ARJUN SINGH YADAV:
SHRI MANABENDRA SHAH:

Will the Minister of WATER RESOURCES be pleased to state: